

Central Electricity Regulatory Commission

4th Floor, Chanderalok Building, 36 Janpath, New Delhi-110001

Phone: 23353503, FAX: 23753923

Petition No. 116/TL/2024

Dated: 3.5.2024

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by Bidar Transmission Limited (A 100% wholly owned subsidiary of Power Grid Corporation of India Limited), B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110 016, to establish the "Transmission Scheme for Solar Energy Zone in Bidar (2500 MW), Karnataka" on Build, Own, Operate And Transfer basis (hereinafter referred to as "the Project") consisting of the following elements:

S. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date
1.	Establishment of 3x1500 MVA (765/400 kV), 5x500 MVA (400/220 kV) station at a suitable border location near Bidar with 765 kV (1x240 MVAR) and 400 kV (1x125 MVAR) Bus Reactor A. 765kV i) ICT: 10x500MVA, 765/400 kV (including 1x500 MVA, 765/400 kV Transformer unit as common spare for three banks) ii) ICT bay: 3 nos. iii) Line bay: 2 nos. iv) Bus Reactor: 3x80 MVAR (one bank of 240 MVAR) v) Line Reactor: 6x80 MVAR (two banks of 240 MVAR each) vi) Spare Reactor: 1x80 MVAR (common spare unit for banks of Bus Reactor & Line Reactor) vii) Bus Reactor bay: 1 no. viii) Switching equipments for Switchable Line Reactor: 2 nos. ix) Space for future 765/400 kV ICT along with associated bay: 1 no. x) Space for future 765kV Bus Reactor along with associated bay: 1 no. xi) Space for additional future line bay with SLR: 8 nos. xii) Space for additional future 765/400 kV ICT along with associated 765kV bay: 2 nos. B. 400kV i) ICT: 5x500MVA, 400/220kV ii) ICT bay: 8 nos. (3 nos. for 765/400 kV and 5 nos. for 400/220 kV) iii) Bus Reactor: 1x125 MVAR, 420kV iv) Bus Reactor bay: 1 nos. v) Space for future line bay: 8 nos. vi) Space for future 765/400kV ICT bay: 1 nos. vii) Space for future 400/220kV ICT along with associated bay: 2 nos. viii) Space for additional future line bay with SLR: 2	24 months
2.	Bidar PS- Maheshwaram (PG) 765kV D/C line	
3.	2 nos. of 765 kV GIS Line bays at Maheshwaram (PG) GIS substation for termination of Bidar PS- Maheshwaram (PG) GIS 765kV D/C line	
4.	765kV, 1x240 MVAR Switchable Line Reactor for each circuit at Bidar PS end [as per A. v), vi) & viii) above] & Maheshwaram end of Bidar PS- Maheshwaram (PG) GIS 765kV D/C line	

Note:

- POWERGRID shall provide space for 2 no. of 765 kV line bays with provision for 240 MVar SLR Maheshwaram (PG) substation for termination of Bidar PS Maheshwaram (PG) 765 kV D/c line
- The Central Transmission Utility of India Limited vide its letter dated 15.3.2024 has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
- Based on the material available on the record, the Commission vide order dated 30.4.2024 in Petition N 116/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
- A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of inter-State transmission licence to Bidar Transmission Limited before the Commission can be accessed the website www.powergrid.in/subsidiaries or inspected by any person in the Commission's office following the laid down procedure.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, aforesaid, be sent to the undersigned by **20.5.2024** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for the further hearing by the Commission on **22.5.2024**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be payable by the Commission.

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(Harpreet Singh Prut
Secret: